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Title: Regarding speedy execution of National Highway Project in Telangana

SHRI KOMATI REDDY VENKAT REDDY (BHONGIR): I would like to request the Government, through you Sir, to speed up the execution of National Highways announced earlier and as a first step, allot NH numbers to the said routes. I am speaking about the newly declared National Highway from the junction of ORR at Gowrelly Junction on NH-38 Kothagudem which is encountering inordinate delay due to non-allotment of NH number, even though the DPRs were submitted way back. As it has been declared as a new National Highway, the maintenance of the existing road is not being taken up by the State Government. The State Government seems oblivious to the number of accidents taking place along this road and the loss of lives and limbs owing to the deplorable conditions of the roads. What prompts me to think is that the repeated reminders from various quarters have fallen on deaf ears of the State Government.

This new national highway reduces the distance between Vizag Port, the State of Chhattisgarh and Hyderabad by nearly 100 kilometres. This road passes through the tribal areas and two district headquarters, that is, Mahabubabad and Kothagudem. It also passes through the famous Sita Ramachandraswamy Temple at Bhadrachalam, on the shores of Godavari River visited by thousands of pilgrims. This new national highway is also aligning this road. A national highway work of such importance needs to be executed on a priority basis.

Lastly, I request the Government, through you, to allot the NH number to the newly declared national highway from the junction of ORR to Gowrelly junction on NH 38, Kothagudem to complete the work as early as possible, to prevent further accidents and loss of lives.